



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 3148/2018

New Delhi, this the 28th day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Tarun Kumar,
S/o Shri B. L. Verma R/o D4/UG6,
Dilshad Colony, Delhi – 110019,
Presently posted as AERO cum Executive
Magistrate,
Office of District Election Officer, Shahadra
District, DC Office Complex, Nand Nagri, Delhi.

...Applicant

(By Advocate: Mr. Raveen K. Kashyap and Mr.
Tarun Kumar)

Versus

1. State of NCT of Delhi,
Through the Chief Secretary,
State Secretariat, IP Estate,
New Delhi – 110002.
2. The Secretary,
Home Department,
Govt. of NCT of Delhi,
5th Floor, C. Wing, Delhi Sachivalaya,
New Delhi – 110002.
3. The Director (Vigilance),
Directorate of Vigilance,
Govt. of NCT of Delhi,
4th Floor, C-Wing, Delhi Sachivalaya,
New Delhi – 110002.

...Respondents

(By Advocate: Ms. Harvinder Oberoi and Mr. A. K.
Sharma)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman:-**

This OA is filed with a prayer to direct the respondents to grant the applicant his Non Functional Upgradation (NFU) of Grade Pay of Rs. 5400/- w.e.f. 18.11.2015 on completion of four years of regular service in Grade-I (DASS).

2. It is represented that during the pendency of the OA, the applicant was granted that very

relief.

3. Hence, the OA is dismissed as having been infructuous. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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